

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 13th JULY, 2021, 03:00 P.M.

CA (CAA) No. 6/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	EZMA Foundation & Ors.
Under Section	230-232

For Petitioner (s)

Mr. Saroj Kumar Ray, CS
Mr. S. K. Rout, Adv.

For Respondent (s)

:

ORDER

Reserved for Order.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**